

(d) if so, the results thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) (a) to (d) In the context of fall in production of M/s National Tannery Company Limited the Government of West Bengal suggested to the Ministry of Industrial Development an investigation under the Industries (Development and Regulation) Act 1951. Meanwhile the management represented to the State Government that they were able to set over their difficulties. The State Government has proposed to give a chance to the management to put the company back on its feet.

(b) The loans due by the company to the financial institutions as on 30th September 1972 have been reported as under-

	<i>Rs in lacs</i>
United Bank of India	79 14
Industrial Development Bank of India	33 52
West Bengal Financial Corporation	10 56
	<hr/>
	123 22

Organisation of "Saving" Slogan Competition by L.I.C.

3723 SHRIMATI SAVITRI SHYAM Will the Minister of FINANCE be pleased to state

(a) whether it is a fact that a "saving" slogan competition was organised by the Public Relations Officer, Life Insurance Corporation, Government of India in the month of March, 1972.

(b) if so, the slogans in Hindi and English which won the first prize and the names of the winners; and

(c) whether the result of the slogan contest was published in the Newspapers, if not the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHIMATI SUSHILA ROHATGI) (a) Yes, Sir.

(b) and (c). These slogans are still under consideration of the Government. After the selection is made, the results will be announced through the Press.

Loan to Kerala Government for stabilising Rubber Prices

3724 SHRI VARKEY GEORGE Will the Minister of FOREIGN TRADE be pleased to state

(a) whether a loan of rupees one crore has been given to the Government of Kerala for the purpose of Rubber with a view to stabilise the rubber prices,

(b) the quantity of rubber purchased by the Government of Kerala, and

(c) whether proper certificates have been furnished by the Kerala Government for the utilisation of the loan?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) Yes, Sir.

(b) As on 30th November, 1972, a total quantity of 2879 tonnes of Rubber has been purchased by the Government of Kerala;

(c) The Kerala Government has so far furnished a certificate for an amount of Rs 40 lakhs only against the amount of Rupees one crore advanced as loan to them during 1971-72. Certificate for the balance amount is awaited.

12 00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ARREST OF OFFICIALS OF UNION HEALTH MINISTRY'S FOOD SQUAD BY U.P. POLICE AT CHANDOU.